

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 496 of 2004

Jabalpur, this the 19th day of January, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

K.P.S. Rai, s/o. late Shri J.S. Rai, aged
About 49 years, R/o. A-86, Sagar Estate,
Ayodhya, By-pass Road, Bhopal. Applicant

(By Advocate – Shri M.K. Verma)

V e r s u s

1. Union of India, through Secretary,
Ministry of Finance, Department of Revenue,
North Block, New Delhi.
2. Chief Commissioner of Central Excise,
Central Revenue Building, Opposite Central
India Flour Mill, Hoshangabad Road,
Bhopal – MP.
3. Commissioner, Central Excise, Central
Revenue Building, Opposite Central India
Flour Mill, Hoshangabad Road,
Bhopal – MP.
4. Mrs. Chitra Shah, Chief Commissioner,
Central Excise, Central Revenue Building,
Opposite Central India Flour Mill,
Hoshangabad Road, Bhopal-MP.
5. A.P. Verma, Commissioner,
Central Excise, Central Revenue Building,
Opposite Central India Flour Mill,
Hoshangabad Road, Bhopal-MP Respondents

(By Advocate – Shri S. Akthar)



O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the respondents states that the present Original Application has become infructuous. He has submitted that the relief claimed by the applicant in this Original Application, was for revocation of the suspension order and the suspension order has been revoked. He does not have the copy of the order passed by the respondents readily available with him. The learned counsel for the applicant agrees with the submission made by the learned counsel for the respondents.

2. In view of the submissions made by both the parties this Original Application has become infructuous and is accordingly, dismissed as infructuous.



(Madan Mohan)
Judicial Member



(M.P. Singh)
Vice Chairman

“SA”

शृंगारकन सं. ओ/ला..... जर्वलपुर, दि.....
प्रतिलिपि द्वारा दिया
 (1) रामेश, उत्तर व्यापारी और दूसरी व्यापारी, अवासपात्र
 (2) आदेश, द्वितीय द्वारा
 (3) प्रत्यक्षी द्वितीय द्वारा
 (4) विष्णु, द्वितीय, उत्तर व्यापारी
 सूचना एवं आवश्यक कार्रवाई हेतु
 उपर्युक्त द्वारा
 M-16-Vernier Duv-JBP
 S. Dikshiter Duv-JBP

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